

**Official Languages Act**

**2135. Shri A. K. Gopalan:  
Shri A. V. Raghavan:  
Shri Sezhiyan:  
Shri Muthiah:**

Will the Minister of **Home Affairs** be pleased to refer to the reply given to Unstarred Question No. 2454 dated the 17th August, 1966 and state:

(a) whether the proposed legislation to amend the Official Languages Act, 1963 will be introduced during the current session; and

(b) if not, the reasons for the delay?

**The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** (a) and (b). Because of a large volume of legislative business pending before the House and the pressure of other urgent business, it is not proposed to bring forward the Bill to amend the Official Languages Act, 1963 during the current Session.

**Ancestral Homes of Sarat Chandra Chatterjee**

**2136. Shri Mohammad Elias:  
Shrimati Renu Chakravarty:**

Will the Minister of **Education** be pleased to state:

(a) whether it is a fact that the ancestral homes of Sahitya Samrat Sarat Chandra Chatterjee in Hooghly as well as in Calcutta are in danger of extinction or of being sold to private parties; and

(b) if so, whether Government propose to acquire them as national monuments housing the innumeral 'pandulipis', manuscripts and other memorable relics in the form of a national museum?

**The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):** (a) Government have no information.

(b) Does not arise.

**Auction of National Flag**

**2137. Shri Hari Vishnu Kamath:  
Shri Surendranath Dwivedy:  
Shri Hem Barua:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether the attention of Government has been drawn to an act of gross disrespect and insult to our National Flag, committed by the District Agricultural Office Bidar, Mysore State, who had notified the auction thereof along with other propaganda material and miscellaneous articles; and

(b) if so, the action taken by Government in the matter as well as against the Officer concerned?

**The Deputy Minister in the Ministry of Home Affairs (Shri P. S. Naskar):** (a) and (b). It is correct that through an oversight an unserviceable National Flag was included in the list of articles notified for auction by the District Agricultural Officer, Bidar, Mysore State. Immediately the matter came to the notice of the State Government, instructions were issued for the withdrawal of the National Flag from the proposed auction. The correct procedure for the disposal of unserviceable National Flags was also brought to the notice of the Heads of the various departments by the State Government. The official concerned were, after due enquiry, warned and asked to be more careful in future.

**केन्द्रीय हिन्दी निदेशालय का स्थानान्तरण**

**2138. श्री हुकम चन्द कछवाय :**

श्री बड़े :

श्री सुलेखर जीना :

श्री विश्वाम प्रसाद :

श्री बलजीत सिंह :

श्री छ० म० केदारिया :

श्री रमापति राव :

क्या शिक्षा मंत्री 31 अगस्त, 1966 के